

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. 7 of 2013 and I.A. No. 121 of 2013
in Appeal no. 15 of 2012

Dated : 11th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Kumaon Garhwal Chamber of Commerce ... Appellant(s)

Versus

Uttarakhand Electricity Regulatory CommissionRespondent(s)
& Anr.

Counsel for the Appellant(s): Mr. M.L. Lahoty

Counsel for the Respondent(s):

ORDER

We have heard the Learned Counsel for the Petitioner/Appellant.

Order is reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/pg